

ITEM NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 10792/2020

JUSTICE FOR RIGHTS FOUNDATION & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 01-04-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Prateek Sharma, Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court convened through Video Conferencing.

Issue notice.

The Petitioner is permitted to serve copy of the
petition to learned Solicitor General of India by e-mail.

List on 3.4.2020.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER